

Bharti AXA General Insurance Company Limited

Add On Wording

Standard Fire and Special Perils Insurance Policy

BAGI_SFSP201613: Theft in damaged Property

This extension covers the damages or loss occasioned by theft in damaged property due to insured peril up to 1% of Sum Insured with upper limit of INR 1 Cr. Provided the same is not covered in any other specific policy. The insured required to notify the insurer in writing within 7 days of such damage.

